

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-32-2020

IN

CRIMINAL WRIT PETITION NO.75 OF 2016.

Suresh M. Mhalsekar

...Petitioner.

Versus

Swati S. Mhalsekar

... Respondent.

Shri D. Vernekar, Advocate for the petitioner.

Shri S. Redkar, Advocate for the respondent.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -6th January 2021.

PC.

Post the matter on 20.1.2021.

DAMA SESHADRI NAIDU, J.

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